

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009
CA No. 17/2016

CORAM:

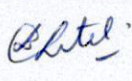

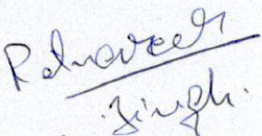
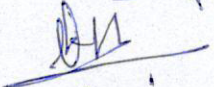
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Shri Dushyant Patel & Anr.
V/s.
M/s. Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhushyant Patel -	Petitioner	
2.	Rahul chotris -	Advocate ilb	
3.	Mahendra Bhyta	Dharmesh Zaveri Co.	
4.	Rohaveer Singh	Advocate for the Applicant	
5.	Atul Vinay Singh		
6.	Niraja Patani	Adv. for R.3 to 6	

Order

CA No.17/2016 in CP No.84/397-398/ CLB/MB//MAH/2009

At request of the Counsel, list this matter on 19.1.2017 directing all the parties
to argue the matter on the next date of hearing.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)